'Demands for Grants for the year 2019-20' of the Ministry of Defence on Army, Navy, Air Force and Joint Staff (Demand No.19 and 20);

- (iii) Third Report of the Committee on Defence (Seventeenth Lok Sabha) on 'Capital Outlay on Defence Services, Procurement Policy, Defence Planning and Married Accommodation Project (Demand No. 20)'; and
- (iv) Fourth Report of the Committee on Defence (Seventeenth Lok Sabha) on 'Demands for Grants for the year 2019-20' of the Ministry of Defence on Ordnance Factories, Defence Research and Development Organisation, Directorate General of Quality Assurance and National Cadet Corps. (Demand No. 19 and 20).

REPORT OF THE COMMITTEE ON WELFARE OF OTHER BACKWARD CLASSES

DR. BANDA PRAKASH (Telangana): Sir, I lay on the Table, a copy (in English and Hindi) of the Second Report of the Committee on Welfare of Other Backward Classes on 'Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools' pertaining to the Ministry of Human Resource Development.

STATEMENT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy (in English and Hindi) of the Final Action Taken Statement of the Government on the recommendations contained in Chapter I of the Twenty-third Report (Sixteenth Lok Sabha) of Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding action taken by the Government on the Thirty-first Report (Fifteenth Lok Sabha) of the Committee on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Ordnance Factory Board (OFB)" pertaining to the Ministry of Defence (Department of Defence Production).